

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2018 &**  
**IA NO. 1170 OF 2018**

**Dated: 4<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Watsun Infrabuild Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.  
Mr. Samiron Borkataky  
Ms. Kritika Angirish  
Mr. Shital Kumar Kulkarni

Counsel for the Respondent(s)

: Mr. Sethuramalingam for R-1  
Mr. S. Vallinayagam for R-2

**ORDER**

Heard learned senior counsel for the Appellant.

List the matter for further hearing on **01.08.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**